

WRIT PETITION (S)

FILING NUMBER: 2770/2020

Ram Lal Mahto

: PETITIONER

Vs

Mineral Area Development Authority through its Managing Director & Anr

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Annexure 1,2 and its typed copies may be certified to be true copies/true typed copies of their respective originals

Ranjeet Kumar Pankaj

17/06/2020.